F

Declaration of Assets and Liabilities

Year 2023-2024

I, PRIYAM PRIYESH , son/daughter/wife of RAM LALA THAKUR

give herein below the details of the assets (immovable, movable, bank balance, etc.) of .

myself, my spouse and dependants*:

8/2/23

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

S N	r. Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependant- 2 Name	Dependan t-3 Etc. Name
(1) Cash	37,651	_	W.		-
(11	Deposits in Banks, Financia Institutions And Non-Banking Financial Companies				-	
(1111)	Debentures and Shares in companies	₹ 55,600		-		
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC 250,000	,	-	=	
(v)	Motor Vehicles (details of make, etc.)	_	_	-		
(vi)	Jewellery (give details of weight and value)	308	-	-	-	
(vii)	Other assets, such as values of claims / interests	-	-	-		-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

Details of Immovable assets В.

[Note: Properties in joint ownership indicating the extent of joint ownership will

also Sr.	have to be indicated] Description	Self	Spouse	Dependan	Dependan t-2	Dependant-
No.			Name(S)	t-1 Name	Name	Etc. Name
(i)	Agricultural Land - Location(s)					
	- Survey number(s)	_				-
	- Extent (Total			_	_	
	measurement)					
	-Current market value					
(ii)	Non-Agricultural Land - Location(s)					
	- Survey number(s)			_		
	- Extent (Total	-	-			. <u>-</u>
	measurement)					
	-Current market value					
(iii)	Buildings (Commercial and residential)					
	Location(s)					
	- Survey /door			-	-	_
	number(s) - Extent (Total	-				
	measurement)					
	- Current market					
	value					
(iv)	Houses / Apartments,					
	etc.			* *.		
	- Location(s)					
19	- Survey /door number(s)	-				
	- Extent (Total					
	measurement)					-
	- Current market					
	value					
(v)	Others (such as	-	~	-	-	-
	interest in property)					

I give herein below the details of my liabilities / over dues to public financial (2) institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	SBI	915,69,4
(-/	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		_
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		_
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent	_	DWFPP2542J
**	Account Number (PAN)] (ii) Wealth Tax [Also indicate the assessment year upto which Wealth		
•	Tax return filed.] (iii) Sales Tax [Only in case of proprietary business]		~
	(iv) Property Tax		

C. <u>Personal Detail</u>	
GPF/CPF/PRAN No. :-	110175365417
Gender :-	M (M/F)
Date of Birth :-	30091996 (DD/MM/YYYY)
Class/Group :-	C (A/B/C
Cadre :-	The Administrative Service.
	(Full Name e.g. B.A.SBihar Administrative Service,
	B.S.S Bihar Secretariat Service etc.)
Home District :-	SITAMARHI my true to the best of my
I hereby declare	that the above details are true to the best of my
knowledge and belief.	
	Signature Payam Payesh
	Name of Employee: PRIVAM PRIVESH

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Place: PAT.NA....

Date: 07-02-2023

Payam Payesh

Designation: DEFICE ATTENDENT (GARDERER)

Department: BIHAR LEGITS LATTVE PSSCMBL

(CARETAKER SECTION)